

**Opening of Mobile Banks in Rural Areas**

6471. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government have a proposal to open Mobile Banks in the rural areas so as to cater to the needs of people living in the interior especially in the hilly and backward areas of the country; and

(b) if so, the likely date by which the scheme would be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b) Reserve Bank is already permitting the Commercial Banks to take recourse to opening of mobile bank branches, wherever considered necessary, for extending banking facilities to centres where the lack of infra-structural facilities or the inadequate potential for business does not permit opening of full-fledged branches.

**Trade Agreements**

6472. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMERCE be pleased to state:

(a) the names of foreign countries with which India has entered into trade agreements at present;

(b) whether there is a proposal to have such trade agreements with other foreign countries in the near future; and

(c) if so, the names thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) At present India has trade agreements with the following countries:—

Australia, Burma, Republic of Korea, Mongolia, Democratic Peoples Republic of Korea, Thailand, Indonesia, Philippines, Japan, Viet-

nam, Federal Republic of Germany, France, Italy, Sweden, Finland, Spain, Greece, Switzerland, Austria, Portugal, Turkey, Kuwait, Iraq, Jordan, Syria, People Democratic Republic of Yemen, Arab Republic of Egypt, Sudan, Algeria, Libya, Morocco, Tunisia, Cameroun, Senegal, Iran, Sri Lanka, Nepal, Afghanistan, Bhutan, Bangladesh, Brazil, Chile, Colombia, Cuba, Peru, Bulgaria, Czechoslovakia, German Democratic Republic, Hungary, Poland, Romania, Union of Soviet Socialist Republic and Yugoslavia.

(b) and (c) There is a proposal to have trade agreements with Kenya, Ghana, Mozambique, Liberia, Somalia, Maldives and Argentina. Trade Agreement concluded with Pakistan in 1975 lapsed on 22-1-1978. Since then efforts are continuing. A trade agreement with Yemen Arab Republic has been initialled by the representatives of both India and Yemen Arab Republic but this agreement has yet to be formally signed.

**SC/ST employees in Bailadila Iron Project**

6473. SHRI LAXMAN KARMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of Scheduled Tribe and Scheduled Caste persons employed in the Bailadila Iron Ore Project, category and grade-wise so far;

(b) the steps taken by the authority to fill up the quotas of S. T. and S. C. in the Project;

(c) total number of casual labourers employed in the Iron Ore; and

(d) the agency provided for recruitment and payment of wages to casual labourers?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The number of Scheduled Tribe and

Scheduled Caste persons employed in Bailadila Iron Ore Project category and grade-wise, is as under:—

### I. CATEGORY/GROUP-WISE

Category/Group	Bailadila-5		Bailadila-14	
	Scheduled Castes	Scheduled Tribes	Scheduled Castes	Scheduled Tribes
A	3	..	1	2
B	1	1	1	2
C	214	445	133	339
(Excluding sweepers) Sweepers.	28	3	9	..
	246	449	144	343

### II. GRADE/SCALE-WISE

Grade/Scale	Bailadila-5		Bailadila-14	
	Scheduled Castes	Scheduled Tribes	Scheduled Castes	Scheduled Tribes
1. Rs. 2250—2750	..	..	..	..
2. Rs. 2000—2500	..	..	..	..
3. Rs. 1800—2250	..	..	..	..
4. Rs. 1500—2000	1	..	..	..
5. Rs. 1300—1700	..	..	..	..
6. Rs. 1100—1600	..	..	..	..
7. Rs. 700—1300	2	..	1	2
8. Rs. 650—1200	..	..	..	1
9. Rs. 600—990	1	1	..	1
10. Rs. 590—950	..	..	1	..
11. Rs. 500—764	2	2	1	1
12. Rs. 460—700	4	..	4	2
13. Rs. 415—631	2	2	3	3
14. Rs. 400—592	7	12	5	8
15. Rs. 385—553	2	4	3	..
16. Rs. 350—482	44	39	23	32
17. Rs. 325—433	55	101	36	65
18. Rs. 300—384	18	84	23	93
19. Rs. 200—536	108	204	44	135
TOTAL	246	449	144	343

(b) The steps taken by the Project Authorities to fill up the quotas of ST and SC communities in the Project are given below:—

(i) Specific mention is made in all notifications issued to employment exchanges showing the number of posts reserved for SC/ST candidates.

(ii) Specific relaxations are provided in the job requirements prescribed for giving maximum opportunity to the candidates belonging to SC/ST communities.

(iii) SC/ST candidates sponsored by the employment exchanges are paid travel expenses to enable them to undertake journey to the place of interview.

(iv) Notification of vacancies are also sent, besides the employment exchanges, agencies looking after the welfare and interest of SC and ST. Copies of advertisements, if and when issued to the Press, are also sent to employment exchanges as well as SC/ST agencies in the country.

(v) In departmental tests prescribed to acquire the requisite qualification for higher posts, SC/ST candidates are given relaxation in the prescribed standards.

(c) Total number of casual labourers employed in Bailadila-5 is only 5. No casual labourer is employed in Bailadila-14.

(d) Recruitment and payment of wages to casual labourers is made departmentally.

**Foreign exchange earned from Bailadila Iron Ore**

6474. SHRI LAXMAN KARMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the foreign exchange earned by his Ministry from the Bailadila Iron Ore annually;

(b) the royalty received by the Madhya Pradesh Government from the above Iron Ore, annually so far;

(c) the money invested for the development of tribals of that locality of the centre and that State out of the revenue received from the Iron Ore; and

(d) if not, the alternative proposals therefor?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The foreign exchange earned from the Bailadila Iron Ore during the last 10 years is as under:—

Year	(Rs. in crores) Amount
1970-71	23.77
1971-72	25.72
1972-73	26.93
1973-74	35.10
1974-75	35.47
1975-76	51.26
1976-77	60.81
1977-78	76.59
1978-79	74.01
1979-80	71.29

(b) The royalty received by the Madhya Pradesh Government from the Bailadila Iron Ore Project during the last ten years is as under:—

Year	(Rs. in lakhs) Amount
1970-71	49.70
1971-72	60.58
1972-73	76.82
1973-74	81.29
1974-75	77.90
1975-76	99.17
1976-77	104.76
1977-78	130.48
1978-79	206.26
1979-80	211.13

(c) and (d) The information is being collected and will be laid on the Table of the House.

**Maintenance of accounts under the Commissioner of Income tax, Delhi**

6475. SHRI RAMAVATAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) whether a good number of DDOs/IACs functioning under the